

DIVISION BENCH

O-130

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.(CAA)/88(KB)2021
In
C.A.(CAA)/1236(KB)2020

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.
2. Hon'ble Member(T), Shri Harish Chander Suri**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 14th July, 2021, 10:30 A.M

Name of the Company	EMAMI REALTY LIMITED & ANR		
Under Section	Sec. 230-232 - Second Motion		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

COUNSELS APPEARED THROUGH VIDEO CONFERENCE :

Mr. Joy Saha, Senior Advocate - For the Petitioner

Mr. Shashi Agarwal, FCA

ORDER

The Ld. Counsel on behalf of the Parties present.

Due to paucity of time, the matter could not considered.

List this matter on 2nd August,2021.

(Harish Chander Suri)
Member(Technical)

(Rajasekhar VK)
Member(Judicial)

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